

N O T I C E

IN SUPERSESSION of the Notice No. RJ-1/Regular/943/2025, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that on Friday, 25th April 2025 in Court Room No.27 at 2.30 p.m. :

I

The Division Bench comprising of the **Hon'ble Shri Justice N.R. Borkar and the Hon'ble Shri Justice Shyam C. Chandak** will take up the following matters :

1. **Interim Application No.3244 of 2024**
in
Criminal Appeal No. 1065 of 2018
2. **Interim Application No.4464 of 2024**
in
Criminal Appeal No. 604 of 2022

II

**After the work of constituted Division Bench is over,
Their Lordships will take their extant judicial assignment.**

High Court, Appellate Side

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Bombay : 23.04.2025

By Order

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(H. M. Bhosale)
Registrar (Judl-I)